

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-119
IB-39(ND)/2020

IN THE MATTER OF:

Amit Sharma
Vs.
Supertech Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 18.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : M.P Sahay, Ms. Eccha Shukla, Ms. Awanitika, Advocates
For the Respondent/CD : Mr. Satish Rai, Advocate

ORDER

Counsels for both the sides are present. The Counsel for the Financial Creditor prayed for time to seek fresh instructions from his client.

List the matter on 16th March, 2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)